

**Central Electricity Regulatory Commission
New Delhi**

Petition No. 353/TT/2023

Subject : Petition under Sections 62 and 64 of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020, for claiming of Yearly Transmission Charges for 9 Nos. 220 kV lines for FY 2020-21, owned by KPTCL certified as carrying inter-State power by SRPC.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL)

Respondents : Transmission Corporation of Telangana Limited and 7 Others

Parties Present : Ms. Sumana Naganand, Advocate, KPTCL
Shri Arnav Khanna, Advocate, KPTCL
Shri Tushar Kanti, Advocate, KPTCL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and accordingly, the matter was adjourned.

2. The Petition will be listed for the hearing on **8.11.2024**.

By order of the Commission

sd/
(T.D. Pant)
Joint Chief (Law)

